

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR S.G. SHAH

Petition(s) for Special Leave to Appeal (Civil) No(s).5686/2007

(From the judgement and order dated 28/06/2006 in CMWP No. 1022/2001 of The
HIGH COURT OF UTTARANCHAL AT NAINITAL)

STATE OF UTTARANCHAL & ANR.

Petitioner(s)

VERSUS

KAILASH MOTORS & ANR.

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment)

Date: 03/10/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. P.N. Gupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Petitioners are directed to disclose the outcome of dasti
service before 1.11.2007. List the matter on 1.11.2007.

(S.G.SHAH)
Registrar